

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 1-A

Customs Appeal No. 10352 of 2014

(Arising out of OIA-KDL-CUSTM-000-APP-05-06-21-22 dated 06.08.2021 passed by Commissioner of Customs- Ahmadabad)

Shashi Singh

A-604, Delphi, Orchard Avenue,
Hiranandani Business Park, Powai
Mumbai-Maharashtra

...Appellant

VERSUS

Commissioner of Customs-Jamnagar (Prev)

Sharda House, Bedi Bandar Road,
Opp. Panchvati, Jamnagar, Gujarat

...Respondent

APPEARANCE:

None appeared for the Appellant

Shri R.R. Kurup, Superintendent (Authorized Representative) for the
Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)

DATE OF HEARING: 08.04.2025
DATE OF DECISION: 08.04.2025

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10351 of 2014.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**

Neha